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Declaration of Assets and Liabilities

Year 2023/2024

I, Krishna Kumar, son/daughter/wife of Bhola Ram

aged 55 years, belonging to Bihar Vidhan Sabha, Patna

service and presently working as Office Attendant (Sweepers)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash <u>10000/-</u>		<u>Sangita Devi</u>	<u>Sahon Kumar</u>	<u>Nitin Kumar</u>	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>SBI A/c</u> <u>51000/-</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>
(iii)	Bonds, Debentures and Shares in companies	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>
(v)	Motor Vehicles (details of make, etc.)	<u>Honda Passion</u> <u>PSD</u> <u>BR01N</u> <u>8895</u>				
(vi)	Jewellery (give details of weight and value)	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>
(vii)	Other assets, such as values of claims / interests	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>	<u>nil</u>

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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10/10/2024
Geeta
6/2/24

21/2/24

Kumar
08/02/24

2315
13/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	isdtur	nil	nil	nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	nil
(v)	Others (such as interest in property)	nil	nil	nil	nil	nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on <u>Feb 2024</u>
(a)	(i) Loans from Banks	SBI BVM-10 Lac	5.5 Lac
	(ii) Loans from financial institutions	nil	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	nil	nil
	(b) dues to departments dealing with supply of water	nil	nil
	(c) dues to departments dealing with supply of electricity	nil	nil

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	(d) dues to departments dealing with telephones	nil	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	nil	-
	(f) Other dues, if any	nil	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	nil BVH PK 1178 A	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	nil	- " "
	(iii) Sales Tax [Only in case of proprietary business]	nil	- " "
	(iv) Property Tax	nil	- " "

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1086

Gender :- M (M/F)

Date of Birth :- 02/02/1969 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: [Signature]

Name of Employee: Kaishmy Kumar

Designation: Office Attendant (Sweep)

Department: Bihar Vidhan Sabha Patna

Place: Patna

Date: 06/02/2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

[Signature]